

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(47) TCP 33/2016

SHRI M.K. SHRAWAT  
MEMBER (J)

CORAM:

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.09.2019

NAME OF THE PARTIES: Sugra Idris Turkey & Anr.  
V/s.  
Landmark Heights Pvt. Ltd. & Anr.

SECTION: 397-398 OF THE COMPANIES ACT.

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**ORDER**

1. The Learned Representatives for both the sides are present.
2. By the order of the Bench matter is adjourned on **13.01.2020**.

Sd/-  
M.K. SHRAWAT  
Member (Judicial)

30.09.2019  
Jd=